

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1287
TO BE ANSWERED ON 14th DECEMBER, 2022

WHEAT EXPORT FROM PUBLIC STOCKHOLDING

1287. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government subscribes to the view that India should revisit its stand on asking the World Trade Organization (WTO) for a waiver for wheat exports from its public stockholding;
- (b) if so, the steps that are proposed to be taken by the Government in this regard and if not, the reasons therefor;
- (c) whether the Government is planning to lift the ban imposed on private traders to export wheat; and
- (d) is thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) and (b) : No Sir.

(c) and (d) : The policy decision regarding restriction imposed on export of an item is periodically reviewed based on its domestic production and availability.
